GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 3300 TO BE ANSWERED ON 21.08.2025

ELI SCHEME

3300. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) the preparatory measures undertaken for Employment Linked Incentive (ELI) Scheme, set to commence on August 1, 2025 and the details of anticipated initial registrations, projected job creation and expected beneficiaries;
- (b) the steps being implemented to integrate informal and gig workers into formal workforce under ELI objectives and the progress made in providing them social security benefits via e-Shram portal, identity cards and PM Jan Arogya Yojana; and
- (c) the challenges identified in pre-implementation phase of ELI and ongoing labour law reforms, and remedial actions being taken to ensure effective, sustainable employment generation and improved working conditions across all sectors?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Government on 01.07.2025 approved the Employment Linked Incentive (ELI) Scheme named as Pradhan Mantri Viksit Bharat Rojgar Yojna to support employment generation, enhance employability and social security across all sectors, with special focus on the manufacturing sector.

The scheme has been formulated after extensive consultations with all stakeholders, including labour-intensive Ministries, Trade Unions, Industry Associations and Experts. A Steering Committee comprising representatives from labour-intensive Ministries/Departments has been constituted. In addition, an Executive Committee has also been constituted to ensure effective implementation, close monitoring, and regular oversight of

the scheme. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹ 99,446 Crore for the period FY 2025-26 to FY 2031-32. The scheme comprises of two parts, i.e. Part A and Part B, and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, the Ministry of Labour and Employment launched the eShram-"One-Stop-Solution" on 21st October 2024. eShram- "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal, i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY).

In addition to the above schemes, eShram is also integrated with Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM), National Career Service (NCS), Skill India Digital Hub (SIDH), Unified Mobile Application for New-age Governance (UMANG), Digital Locker (DigiLocker), myScheme and Open Government Data Platform (OGD).

To further enhance the availability and accessibility of eShram and its associated services to unorganised workers, the Ministry of Labour and Employment officially launched the eShram Contd..3/-

mobile application on 24th February 2025. This application facilitates real-time access to welfare schemes integrated with the eShram platform, thereby significantly strengthening both accessibility and user convenience.

The Government, in its Budget Announcement for the financial year 2025-26, has announced several key measures for the welfare of Gig workers of online platforms (platform workers), viz., their registration on the e-Shram portal, issuance of identity cards, and extension of health care benefits under Ayushman Bharat-Pradhan Mantri Jan Aarogya Yojana (AB-PMJAY).
